

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 32 of 2011**

**Dated: 30th August, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**Tata Power Company Limited. .... Appellant (s)  
Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors. .... Respondent (s)**

Counsel for the Appellant (s): Mr. Jaideep Gupta  
Mr. Sakya Choudhri  
Ms. Nandini Gore  
Ms. Aditi Bhalla  
Ms. Mandakini Ghosh  
Counsel for the Respondent(s): Mr. Buddy A Ranganadhan for R-1  
Mr. M.Y. Deshmukh for R 2 to 6  
Mr. Saswat Patnaik for R-4  
Mr. Gopal Jain for R-7

**ORDER**

Heard learned Sr. Counsel for the appellant, post the matter for  
further **hearing on 09.09.2011.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

**PK**